

BENCH-I

**NATIONAL COMPANY LAW TRIBUNAL
KOLKATA BENCH
KOLKATA**

C.P. No. 33/KB/2015
CA1004/2015

Present: Hon'ble Member (J) Shri Vijai Pratap Singh
Hon'ble Member (J) Shri Jinan K.R

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 24th November 2017, 10.30 A.M

Name of the Company		Rabindra Nath Ghosh & Ors.-Versus-Jaytarama Cold Storage Pvt.Ltd & Ors	
Under Section		397/398	
Sl. No.	Name & Designation of Authorized Representative (IN CAPITAL LETTERS)	Appearing on behalf of	Signature with date

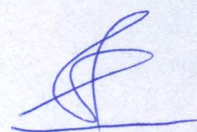
1. ARIF ALI

2. SHAUNAK MITRA

3. SAYANTAK DAS

Advs. for

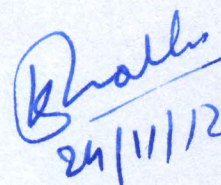
Petitioners



24/11/17

1. Bishnu Choudhury

2. Kuldip Mallik

3. P. P. Bishwal
Advocatesfor
the R/


24/11/17

1. Mr. Reetobroto Kr. Mitra

2. Ms. Dwidhiti Bhaduri

3. Mr. Anrita Lal Chatterjee
Advocate

For Respondent no. 23

D. Bhaduri

24/11/2017

P.T.O.

ORDER

Ld. Counsel for the petitioners and the respondent nos.
1 and 23 are present.

Heard the part arguments of the respondents.

List on 28/11/2017 for remaining arguments.

Sd

(Jinan K.R.)
Member (J)

Sd

(V.P.Singh)
Member (J)